NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1611/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Vibrant Global Capital Ltd.

V/s.

D S Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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For it has been reported that one more Petition, i.e. CP 1355/2017 filed against this Corporate Debtor being mistakenly posted to 22.1.2018 instead of being posted to today, CP 1355/2017 is hereby preponed to 3.1.2018.

List these three Petitions to 3.1.2018.

<u>CP No.1419/ I&BP/NCLT/MB/MAH/2017</u> CP No.1611/ I&BP/NCLT/MB/MAH/2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)